

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 5638
TO BE ANSWERED ON 2ND APRIL, 2018**

SSA

†5638. SHRI UDAY PRATAP SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether funds are approved for Hostel accommodation under Sarva Shiksha Abhiyan for students with special needs;
- (b) if so, the details thereof, State/ UT/year-wise;
- (c) whether the Government has any scheme/proposed to be formulate any scheme for such students in whose villages high/higher secondary schools do not exist; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): Residential schools and hostels for children with special needs (CWSN) are within the administrative jurisdiction of Ministry of Social Justice & Empowerment. However, under Sarva Shiksha Abhiyan (SSA) funds amounting to ₹ 720.00 lakh were sanctioned to the State of Madhya Pradesh for the existing hostels for CWSN during 2017-18.

(c): At the secondary and higher secondary level, the Ministry is implementing the scheme of Inclusive Education for Disabled at Secondary Stage (IEDSS) as part of RMSA with an objective to provide all students with disabilities an opportunity to complete four years of secondary schooling (Class IX to XII) in an inclusive and enabling environment. Under IEDSS component, central assistance is provided for student oriented assistance @ ₹ 3000/- per child per annum, besides support for engagement of special teachers, equipping resource room, making school barrier free, orientation of parents, administrators, educationists etc.
